GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 3565 TO BE ANSWERED ON 08.08.2016

WELFARE SCHEMES FOR WORKING WOMEN

†3565. SHRI SANJAY KAKA PATIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of welfare schemes being run by the Government for working women in the country along with the funds sanctioned, released and utilised thereunder during the last three years and the current year;
- (b)whether the Government provides legal aid to the working women either directly or through Non-Governmental Organisations (NGOs) and Voluntary Organisations (VOs) in the country;
- (c)if so, the details thereof along with the measures taken by the Government to increase the participation of NGOs and VOs for the said purpose; and
- (d)the other steps being taken by the Government to create awareness amongst working women about their rights and duties?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (d): This Ministry is administering Grant-in-aid scheme for welfare of women labour. Under the scheme financial assistance in form of Grant-in-aid is provided directly to NGOs/VOs for organizing working women and educating them about their rights and duties under various labour laws of Central/State Govt., legal aid and organizing seminars/workshop etc. aimed at raising the general consciousness of women labour.

The details of funds allocated and released during the last three years and the current year are as under:

Year	Amount sanctioned	Amount Released
2013-14	Rs. 75 lakh	Rs. 13.39 lakh
2014-15	Rs 20 lakh	Rs.16.54 lakh
2015-16	Rs.22.51 Lakh	Rs.22.51 lakh
2016-17	Rs. 20 lakh	No funds has been released as on 04.08.2016.

Besides, Government is implementing various welfare schemes for providing medical, educational, housing facilities and social security to the workers, including women, employed in Beedi making & Mines. Under the prevalent medical scheme, female beedi workers are granted Rs. 1,000/- per delivery for first two deliveries and an amount of Rs. 5000/- is provided as financial assistance to the widow/widower beedi worker for meeting the wedding expenses of their first two daughters.
